							Annexure-	3		The state of the s				
			Name of the	<b>Corporate Debtor:</b>	SUN-POWER	METALICS PRIVATE LIM	ITED; Date of Comm	mencement of C	IRP: 02.01.2024; List	of Creditors	as on: 12.11.2024 (V	ersion 5)		
					List of Secur	ed Financial Creditors (	other than financial	creditors belon	ging to any class of	creditors)				
SI No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of	Amount of any			
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
1	Standard Chartered Bank Limited	16-01-24	131,781,791.50	131,781,791.50	Secured	131,781,791.50	131,781,791.50	No	20.21%	NIL	NIL		NIL	
2	Asset Reconstruction Company (India) Limited	16-01-24	256,553,776.00	255,724,074.00	Secured	255,724,074.00	255,724,074.00	No	39.22%	NIL	NIL	829,702.00	NIL	
3	The Federal Bank Limited	18-01-24	165,644,680.68	160,848,451.00	Secured	160,848,451.00	160,848,451.00	No	24.67%	NIL	NIL	4,796,229.68	NIL	
4	Punjab National Bank	15-02-24	79,186,326.40	77,920,897.00	Secured	77,920,897.00	77,920,897.00	NO	11.95%	NIL	NIL	1,265,429.40	NIL	
	TOTAL		633,166,574.58	626,275,213.50		626,275,213.50	626,275,213.50		96.06%		THE PERSON NAMED IN COMPANY	6,891,361.08	0.00	

SECURITY INTEREST

Standard Chartered Bank Limited

Collateral:

Office No.3A-02, 3rd Floor, Kaleonia Bldg B wing, Sahar Road, Station Road Andheri East

Personal Guarantors:

Vickaash Agarwal

Jyoti Agarwal

Asset Reconstruction Company (India) Limited

HYPOTHECATED MOVEABLE ASSETS:

First Charge on a reciprocal basis with Federal Bank & Oriental Bank of Commerce for hypothecation of entire current asset including Vehicle.

For Sun-power Metalics Private Limited (Under CIRP)

Authorised Signatory IRP/RP

#### MORTGAGED IMMOVABLE PROPERTIES:

Exclusive Charge on the following properties: -

- 1.Residential Flat No. A/302, Third Floor in Building by name Kavya Hill View Anand Nagar GB Road, Thane 400 615: Extent: 446 Sq. Ft. Carpet area 840 Sq. Ft. (Terrace), Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/or to be constructed thereon in future.
- 2. Residential Flat No. B/203, Second Floor in Building by name Atlantis Apartments CHS Limited Anand Nagar GB Road, Thane 400615: Extent: 1088 Sq. Ft Carpet area, Taluka Thane, Village Boriwade, Survey No. 32, Hissa No. 3 together with all buildings, existing and / or to be constructed thereon in future.
- 3. Residential Flat No. A/303, Third Floor, in Building by name Kavya Hill View Anand Nagar GB Road, Thane 400 615: Extent: 387 Sq. Ft. Carpet area 760 Sq. Ft. (Terrace), Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/or to be constructed thereon in future.
- 4.Shop No. 8, Ground Floor, in Building by name Kavya Hill View'- Anand Nagar B Road, Thane West 400 615: Extent: 266 Sq Ft. Carpet area, Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/or to be constructed thereon in future.
- 5.Office No. 1, First Floor, in Building by name "Kavya Hill View" Anand Nagar GB Road, Thane West 400 615: Extent: 2515 Sq. Ft. Carpet area, Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/or to be constructed thereon in future.
- 6.Shop No. 4, Ground Floor, in Building by name "Kavya Hill View"- Anand Nagar GB Road, Thane West 400 615: Extent: 400 Sq. Ft. Carpet area, Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/or to be constructed thereon in future.
- 7.Shop No. 10, Ground Floor in Building by name "Kavya Hill View Anand Nagar GB Road, Thane West 400 615: Extent: 400 Sq. Ft. Carpet area, Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/or to be constructed thereon in future.
- 8. Shop No. 11, Ground Floor in Building by name "Kavya Hill View Anand Nagar GB Road, Thane West 400 615: Extent: 320 Sq. Ft. Carpet area, Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/or to be constructed thereon in future.

## NAME OF THE GUARANTORS:

- 1.Shri Vickaash Agarwal & Smt. Jyoti Agarwal
- 2.M/s Priyambda Realcomm Pvt. Ltd.

#### The Federal Bank Limited

- 1. Hypothecation of stock of RM, semi-finished & finished goods.
- 2. Hypothecation of book debts
- 3.Equitable Mortgagef othe property belonging the Priymbda Realcomm Privat Limited Commercial Property/office No. 3A-01, admeasuring an area of 171.87 Sq. Mtrs carpet area on 3rd floor of the building known as "KALEDONIA", constructed on lying, being and situated at all that piece and parcel of land admeasuring about 9,938.81 Sq. Mtrs, bearing Old CTS Nos. 16,17 & 19, New CTS Nos. 12 A/5 of Village Vile Parle, Off Western Express Highway, Andheri East, Talukha Andheri, District, Registration District and Sub-District of Mumbai Suburban, Mumbai 400 069, State Maharashtra and within the limits of 'K- East' Ward of Brihanmumbai Mahanagarpalika and bounded on the East by Sahar Road, on the South by Internal Road CTS No. 12/A6, on the West by CTS No. 12B, on the North by CTS No. 12/A2 and 12/A3.
- 4. Pari Passu charge on entire Current Assets of the company with South Indian Bank

# Personal Guarantors:

Mr. Vickaash Agarwal

Mrs. Jyoti Agarwal

#### Corporate Guarantors:

M/s. Priyambda Realcomm Private Limited

M/s. Inesh Hometexx LLP

# **Punjab National Bank**

## Collateral:

Hypothecation of Stocks on entire receivables, on pari-passu basis with South Indian Bank Limited and The Federal Bank Limited and entire present and future current assets of the CD Property not in the name of Corporate Debtor, Sun-power Metalics Private Limited

- 1) Shop No.1, Ground Floor, "Kavya Hill View" Appt, SINo. 43/3, Near Holly Family School, Anand Nagar, Thane (W), Boriwade, Taluka & Dist, Thane 400615- Property Belongs to Priyambda Realcomm Pvt Ltd
- 2) Shop No.2, Ground Floor, "Kavya Hill View\* Appt, S.No. 43/3, Near Holly Family School, Anand Nagar, Thane (W), Boriwade, Taluka & Dist, Thane 400615- Property Belongs to Priyambda Realcomm Pvt Ltd
- 3) Shop No.3, Ground Floor, "Kavya Hill View" App! S.No. 43/3, 49 Near Holy Family School, Anand Nagar, M/s. Priyambda Realcom Pvt Lts Thane (W), Boriwade, Taluka & Dist, Thane -400615- Property Belongs to Priyambda Realcomm Pvt Ltd

## **Guarantors:**

- 1. Mrs. Jyoti Agarwal
- M/s Priyambda Realcomm Pvt Ltd
- 3. Mr. Vickaash Agarwal

For Sun-power Metalics Private Limited (Under CIRP)

Authorised Signatory